

i[THE MINISTER OF DEFENCE  
tSARDAR SWARAN SINGH) : (a) and (b  
This work could not be completed by the  
Scheduled date viz., 7th July, 1974 due to :—

fi) delay in handing over part of the site  
to the contractor;

fii) dispute raised by the contractor on a  
claim for extra payment for laying  
bituminous concrete; and

(iii) break-down of machinery and in-  
clement whether.]

#### **Tin deposits in Madhya Pradesh**

'262. SHRIMATI SUSHILA SHAN-  
KAR ADIVARKAR :

SHRIMATI PRATIBHA SINGH

SHRIMATI SUMITRA G. KUI-  
KARNI :

SHRIMATI SARASWATI PRA-  
DHAN :

Will the Minister of STEEL AND MINES  
be pleased to state:

(a) whether it is a fact that the first high  
quality tin deposits have been found in Bastar  
district of Madhya Pradesh;

(b) if so, what are the details thereof; and

(c) what steps are proposed to be taken  
and are being taken by Government for  
further exploration and exploitation of  
deposits in that area?

THE MINISTER OF STATE IN THE  
MINISTRY OF STEEL AND MINES (SHRI  
CHANDRAJIT YADAV): (a) and (b)  
Preliminary investigations have identified so  
far ten lepidolite-bearing pegmatite bodies of  
Govindpal-Mundwal area in Bastar district  
of Madhya Pradesh, some

ft J English translation.

of which have shown indications of tin  
mineralisation. No regular veins have been  
found as yet. This, however, is not the first  
reported occurrence of the concerned tin-  
bearing mineral (essiterite) in India; small  
occurrences have earlier been reported from  
Bihar (Gaya, Hazaribagh and Ranchi  
districts); Banaskhanta in  
Gujarat, Dharwar in Karnataka and Bhil-  
wara in Rajasthan.

(c) Detailed scheme is being drawn up  
for further prospecting and sampling of  
the occurrences identified in Bastar district  
with a view to assessing the quantity and  
quality of tin mineralisation.

#### **Supply of Steel**

'263. SHRI K. P. SINGH DEO :

SHRI LOKANATH MISHRA:

SHRI M. P. VERMA :

Will the " Minister of STEEL AND  
MINES be pleased to state :

(a) the number of cases in which the steel  
supplies have been suspended to various  
concerns all over the country during the last  
six months;

(b) the number of cases in which the  
debarment orders to the concerns have been  
served during the above period; and

(c) whether it is a fact that the number of  
fake units asking for steel supply is on an  
increase; if so, what steps Government have  
taken to unearth such units?

THE MINISTER OF STATE IN THE  
MINISTRY OF STEEL AND MINES (SHRI  
CHANDRAJIT YADAV): ) 416.

(b) 98.

(c) A statement is laid on the Table of the  
House showing the inspections/enforcement  
work undertaken by the Regional Offices of  
the Iron and Steel Controller.

## Statement

## Supply of Steel

Inspections by the Regional Iron & Steel Controllers during the period November, 1973 to November, 1974 of stockyards of the main producers, Billet Rerollers and other units	Cumulative total of inspections from the Regional Officers (i.e. middle of 1971) till the end of November, 1974.	Enforcement action taken by the Regional Iron & Steel Controllers from November, 1973 to November, 1974	Cumulative total of enforcement action upto November, 1974 (i.e. from mid-1971 onwards)
2916	6319	1. No. of cases referred to CBI/State Police.	61 192
		2. No. of cases where prosecutions launched.	24 40
		3. No. of cases where supplies were suspended.	678 1,430
		4. No. of cases in which debarring Orders have been passed under Clause 28-B of the Iron & Steel (Control) Order, 1956.	91 113
		5. No. of cases reported to Sponsoring Authorities for irregularities.	128 339

## बीड़ी कामगारों के लिए समान मजूरी

\* 264. श्री गुणानन्द ठाकुर :

श्री जगदीश जोशी :

श्री कल्प नाथ :

श्री नरथी सिंह :

श्री नानेश्वर प्रसाद शाही :

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बीड़ी कामगारों के लिये अलग-अलग राज्यों में मजूरी की दरें अलग-अलग हैं;

(ख) क्या इस कमी के फलस्वरूप बीड़ी निर्माता अपने कारोबार को एक राज्य से दूसरे

राज्य में ले जाते हैं; और यदि हाँ, तो इस प्रयोजन के लिये मजूरी की समान दरें लागू करने के लिये केन्द्रीय सरकार द्वारा क्या कदम उठाये जा रहे हैं;

(ग) क्या यह सच है कि बड़े पैमाने पर बीड़ी तैयार करने वाले निर्माता श्रम संबंधी नियमों की परिधि से बचने के लिये छोटे कमीशन एजेंटों को बीड़ी का ठेका समाप्त कर देने की धमकी दे रहे हैं; और इसके परिणामस्वरूप सरकारी राजस्व को नुकसान पहुंचा रहे हैं; और

(घ) क्या सरकार ने इस संबंध में कोई कार्यवाही की है, यदि हाँ, तो उसका व्यौरा क्या है ?